

जो श्री मधु लिमये ने याचिका पंजाब उच्च-न्यायालय के सामने दायर की है और जिस के बारे में इस सदन में चर्चा हुई है, उस के सम्बन्ध में मैं कुछ रोज करना चाहता हूँ। सदन को इतिला जब दी गई थी, इस के बारे में उस वक्त यहां पर चर्चा हुई। उस चर्चा के निष्कर्ष के परिणामस्वरूप यह निश्चय हुआ और इस सदन ने या आप ने एक तरह से कहा कि लोक सभा के अध्यक्ष अदालत के सामने नहीं जायेंगे। सिर्फ प्रधान मंत्री ने यह कहा कि एटर्नी जनरल या किसी और को भेजेंगे जो केवल वाच करेंगे। लेकिन आज जो अखबार में निकला वह यह है कि एटर्नी जनरल ने बाकायदा बहस की और बहस में वह सारी चीज आई जिस के सम्बन्ध में लोक सभा के अध्यक्ष को अदालत ने नोटिस दिया था। मेरा निवेदन यह है कि यह जो कर्म हुआ है यह इस लोक सभा के निर्णय के विपरीत हुआ है और उचित नहीं है और एक तरह से लोक सभा की हाजिरी वहां पर हो गई है।

अध्यक्ष महोदय : हाजिरी कोई नहीं हो गई है इस में।

13.38 hrs.

PAPERS LAID ON THE TABLE

TEA (SECOND AMENDMENT) RULES

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of the Tea (Second Amendment) Rules 1965, published in Notification No. G.S.R. 639 dated the 1st May, 1965, under sub-section (3) of section 49 of the Tea Act, 1953.

[Placed in Library, see No. LT-4398/65].

SUMMARY OF BUDGET ESTIMATES ETC., OF INDIAN AIRLINE CORPN.

The Minister of Transport (Shri Raj Bahadur): On behalf of Shri Kanun-

go I beg to lay on the Table a copy each of the following papers under sub rule (5) of rule 3 of the Air Corporation's Rules, 1954:—

- (i) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines Corporation for the year 1965-66.

[Placed in Library, see No. LT-4399/65].

- (ii) Summary of Actuals for the year 1963-64, Budget Estimates and Revised Estimates for the year 1964-65 and Budget, Estimates for the year 1964-65 under Capital, of the Indian Airlines Corporation.

[Placed in Library, see No. LT-4400/65].

- (iii) Summary of Budget Estimates of Revenue and Expenditure of the Air India for the year 1965-66.

[Placed in Library, see No. LT-4401/65].

- (iv) Summary of Actuals for the year 1963-64, Budget Estimates and Revised Estimates for the year 1964-65 and Budget Estimates for the year 1965-66 under Capital, of the Air India.

[Placed in Library, see No. LT-4402/65].

STATISTICAL INFORMATION ON THE WORKING OF THE P. D. ACT.

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): On behalf of Shri Hathi I beg to lay on the Table 'Statistical Information regarding the working of the Preventive Detention Act, 1950, during the period 30th September, 1963 to 30th September, 1964.

[Placed in Library, see No. LT-4403/65].